(b) Does not arise.

Budgetary Allocation for Public Sector Undertakings

596. SHRI H.B. PATIL: Will the Minister of FINANCE be pleased to state;

(a) whether it is a fact that Union Government has decided to cut budgetary allocation for public sector undertaking if they default on payment of interest and repayment of loan instalments; and

(b) if so, the detaials regarding the procedure followed in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) and (b). Ministries/ Departments have been advised to review the performance of public enterprises under their control and report to Government⁻ cases of enterprises where shortfalls are anticipated in meeting obligations towards repayment of loans and payment of interest.

[Translation]

Naming of Environment Institute after Pandit Gobind Ballabh Pant

597. SHRI HARISH RAWAT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Environment Institute at Katramal in Almora District of Uttar Pradesh is to be named after Pandit Gobind Ballabh Pant; and

(b) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) and (b). Yes, Sir. The Institute has been registered as an autonomous body under the Societies Registration Act, 1860 on 14.7.1987. The institute has been named the Govind Ballabh Pant Himalaya Paryavaran Evam Vikas Sansthan.

Curb on Smuggling of Narcotics

598. SHRI HARISH RAWAT: Will the Minister of FINANCE be pleased to state:

(a) whether any scheme has been formulated for making joint efforts to curb smuggling of narcotic durgs etc. between Nepal and India; and

(b) if so, the details thereof?

THE MINISTER OF STAFE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY): (a), There is an agreement between the Governments of India and Nepal for co-operation to Control Unauthorised Trade between the two countries.

(b) This agreement, inter alia, provides that the two countries shall take all such measures as are necessary to ensure that the economic interests of the other country are not adversely affected through unauthorised trade between the two countries; to compile and exchange with each other statistical and other information relating to unauthorised trade across the common border; and to have regular meetings between the respective heads of border customs offices of each other, there is provision for regular Inter-Governmental Committee meetings too. Such meetings are being held from time to time.

Assistance to States for Old age Homes

599. SHRI HARISH RAWAT : Will the Minister of WELFARE be pleased to state:

(a) the assistance given to various States for the construction of Old Age Homes during 1986-87 and 1987-88;